

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 440/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: M/s. Atradex Commodities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mahesh M. Chandanshi	Advocate	
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COMMON ORDER

CSP 436/230-232/NCLT/MB/MAH/2017
CSP 437/230-232/NCLT/MB/MAH/2017
CSP 438/230-232/NCLT/MB/MAH/2017
CSP 439/230-232/NCLT/MB/MAH/2017
CSP 440/230-232/NCLT/MB/MAH/2017
CSP 441/230-232/NCLT/MB/MAH/2017

1. In all these cases, the publication in the newspaper to be made on or before 15.01.2018.
2. Thereafter the matter to be listed for **02.02.2018**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 15.12.2017

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Sd/-

M.K. SHRAWAT

Member (Judicial)